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Title : Need to set up a Division Bench of Supreme Court at Chennai.

SHRI J.M. AARON RASHID (PERYAKULAM): Sir, I raise the issue in the interest of the Southern States of Tamil Nadu, Andhra Pradesh, Karnataka, Kerala and Pondicherry, which even by Army are treated as one zone, known as ANTKP zone. In the olden days, all the elderly people in these States used to speak Tamil because the people of these States generally graduated from Tamil Nadu in Arts, Science, Law and Medicine. As the premises of the High Court of Tamil Nadu is the largest one, it is most suitable for setting up the Division Bench of Supreme court in Chennai. If it is set up in Tamil Nadu, a lot of time and travel expenditure of people of these five Southern States will be saved. It is in the general interest of all the five Southern States and common people will be benefited if Supreme Court Division Bench is established in Chennai.